13

GOVERNOR'S STATEMENT ON OVER-DRAFT BY MYSORE GOVERNMENT

◆559. SHRI PRANAB KUMAR MUKHERJEE : WUI the MINISTER OF HOME AFFAIRS be pleased to state :

(a) whether Government have ascertained the circumstances in which Shri Dharma Vira, ex-Governor of Mysore, made some statements about the repayment of overdrafts from the Reserve Bank of India by the State Government of Mysore;

(b) if so, what were these circumstances ; and

(c) what action Government propose to take to prevent such statements in future ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b) Shri Dharma Vira met the President and later also wrote to him in this connection. In the light of the position explained by Shri Dharma Vira, it was not considered necessary to pursue the matter.

(c) No specific action is necessary in this behalf.

SHRI PRANAB KUMAR MUKHERJEE : May I know from the Minister whether it is a fact that Shri Dharma Vira, when he was the Governor of Mysore when that State was under President rule, pointed out categorically that Mysore State would not pay the over-draft drawn from the Reserve Bank until and unless the Government of India is going to meet their requirements as demanded by the State ? If so, can any Governor while carrying out the business as the agent of the President of India say such things and if he says such things, does the Government of India desire to continue such a state of affairs as if as the head of an independent State he can issue warnings to the Central Government challenging their authority ?

SHRI K. G. PANT : So far as the general question is concerned, it is not right for any Governor to hold out any threat either to the Reserve Bank of India or to the Central Government. There can be no dispute on that and there can be no two opinions about that. But, so far as Shri Dharma Vira's state, ment goes, there was a news report dated the 17th January in "The Hindu" in which it was seated that he had said something to the

to Ouestions

"He denied that he has ever said that the State would refuse to pay the overdrafts to the Reserve Bank if the assured special assistance to the State Plan was not forthcoming."

MR. CHAIRMAN : Yes, Dr. Alva.

DR. K. NAGAPPA ALVA : May I know, Sir, from the Minister whether it is not a fact that there was a commitment by the Planning Commission as well as the Central Government to make an accommodation to the tune of Rs. 105 crores to the Mysore Government ?

SHRI K. C. PANT : Sir, this is really a question which the Finance Ministry can answer better and I would request my hon. friend to direct this to the Finance Ministry.

MR. CHAIRMAN : Yes, Dr. Mahavir... Are you putting your question or not ?

DR. BHAI MAHAVIR : Yes, Sir, I am putting my question, Does the Government accept this or not that the statement of the ex-Governor of Mysore points to the difficulty experienced by the various States due to the imbalance between their responsibilities and their resources as the present arrangement exists and due to the lack of adjustment between the role of the Finance Commission and that of the Planning Commission and, if so, may I know whether that question will betaken up by the Government for ihe proper settlement ?

SHRI K. C. PANT : Sir, again this is n-ally for the Ministry of Finance to answer.

MR. CHAIRMAN : Yes, I think so. Yes, Mr. Advani.

SHRI LAL K. ADVANI : Sir, is it a fact that at an earlier stage it was tentatively decided to send Mr. Dharma Vira as the Ambassador to Bangla Desh and because of ihis statement, even though the Government says that no action has been taken, this decision was not taken ? SHRI K. C. PANT : I am not aware of this, Sir.

MR. CHAIRMAN : Yes, the next question.

ENQUIRY AGAINST NATIONAL FEDERATION OF INDIAN WOMEN

Oral Answers

नेजनल फेडरेजन आफ इंडियन विमेन के विरुद्ध जांच पड़ताल

*560. डा॰ भाई महावोर : क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या केन्द्रीय जांच ब्यूरो ने नेशनल फेडरेशन आफ इंडियन विमेत के मामलों में जांच पूरी कर ली है ;

(ख) यदि हां, तो इसके परिणाम क्या हैं;

(ग) क्या उसमें 'नवभारत एंटर प्राइजेज' के सम्बन्ध में भी कोई आपत्ति जनक बात प्रकाश में आई है ; और

(घ) यदि हो, तो इस विषय में क्या कार्यवाही की गई है?

* 560. DR. BHAI MAHAVIR : Will the PRIME MINISTER be pleased to state :

(a) whether the C. B. I. has completed its enquiry into the affairs of the National Federation of Indian Women;

(b) if so, what are the results of the enquiry ;

(e) whether any thing incriminating has been found against the Navbharat Enterprises during the course of the said enquiry ; and

(d) if so, what action has been taken in the matter ?]

गृह मंत्रालय और कार्मिक विभाग में राज्य मंत्री (श्री राम निवास मिर्धा): (क) से (ग) केन्द्रीय जांच ब्यूरो ढारा नेशनल फेड-रेशन आफ इंडियन विभेन या नवभारत एंटर-प्राइजेज के मामलों के सम्बन्ध में कोई जांच नहीं की गई थीं । तथापि, औद्योगिक विकास मंत्रालय के एक अधिकारी के विषद्ध एक मामले की जांच-पड़ताल के दौरान, यह पता करने के लिए जांच की गई थी कि क्या नेशनल फेड-रेशन आफ इंडियन विमेन द्वारा प्रकाशित विवरणिका के लिये विज्ञापन प्राप्त करने में उक्त अधिकारी ने अपने सरकारी प्रभाव का प्रयोग किया था । जिन फर्मों ने विवरणिका में विज्ञापन दिये थे उनमें से एक नवभारत एंटर-प्राइजेज था ।

(ध) प्रश्न नहीं उठता ।

t [THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) to (o) No enquiry was made by the Central Bureau of Investigation into the affairs of the National Federation of Indian Women or that of the Navbharat Enterprises. However, in the cour«e of the investigation of a case against an officer of the Ministry of Industrial Development enquiries were made to find out if the officer had used his official influence in securing advertisements for a brochure brought out by the National Federation of Indian Women. One of the firms who had advertised in the brochure was Navbharat Enterprises.

(d) Does not arise.]

डा॰ भाई महावीर : श्रीमन्, यह इंक्वायरी जो सो॰ बी॰ आई॰ ने नहीं की, तो किसने की और किस खिकायत के आघार पर यह इंक्वायरी की गयी ? क्योंकि इस इंक्वायरी के बारे में इस सदन में भी प्रश्न उठे थे और इस के विषय में हमारे मित्र श्री भूपेश गुप्त जी ने सरकार का काफी व्यान खींवा था। तो मैं जानना चाहता हूं कि इसके पूरे तथ्य क्या है ?

SHR1 KALYAN ROY : Sir, is he making a speech?

MR. CHAIRMAN: No, Dr. Mahavir, you should not make a speech.

SHRI KALYAN ROY: Sir, is he making a speech on this ?...

(Interruptions).

t[] English translation.